

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-314**  
IB-1874(ND)/2019

**IN THE MATTER OF:**

M/s. Anuratan Textiles Pvt td.

...Applicant

Vs.

M/s. Sarveshwar Creations Pvt Ltd.

...Respondent

**SECTION**

Under Section 9 of IBC, 2016

Order delivered on 24.10.2019

**CORAM:**

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Ld. Counsels for both the parties have put in appearance. Ld. Counsel for the respondent has made an up front payment by Demand Draft bearing No. 775137 of Rs. 6 Lacs dated 23.10.2019 in favour of Anuratan Textiles Pvt. Ltd. drawn on Union Bank to Ld. Counsel for the petitioner to show his bonafide. Further talks of settlement are in progress. List for further hearing on 15.11.2019 as prayed for.

SD/-

(SUMITA PURKAYASTHA)  
MEMBER (T)

LV

SD/-

(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)